

Annexure-6

**Name of the corporate debtor: Effimax Engineers Private Limited; Date of commencement of liquidation: 17th November, 2022 ;
List of stakeholders as on: 31st January, 2023**

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed ? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Steel India Enterprises	14-12-2022	7,91,623	7,91,623				2.23%						
2	Agni Devices Private Limited	17-12-2022	11,63,546	11,63,546				3.28%						
3	Diamond Electricals	08-12-2022	1,15,200	1,15,200				0.33%						
4	Madras Steels & Tubes	17-12-2022	2,33,35,958	2,33,35,958				65.85%						
5	Aniraj Distributors Private Limited		64,28,929	64,28,929				18.14%						
6	Shah Bhogilal Jethalal & Bros	22-01-2022	10,91,520	3,86,776				1.09%			7,04,744			Rs.386776/- is admitted. As there is no interest clause in the tax invoice the interest part was rejected.
7	Union Tools and Hardware Suppliers	03-01-2022	6,91,461	6,91,333				1.95%			128			Rs.6,91,333/- is admitted. Due to calculation mismatch - difference of Rs. 128/- was rejected

8	Devi Karam Associates		55,523	55,523
9	H.Sarker & Company Valves (P) Ltd		4,93,330	4,91,198
10	Vighnaharta Technologies Private Limited		20,94,216	11,01,040
11	G K Traders		64,855	64,619

Operational Creditors (other than Workmen, Employees and Government Dues)

			0.16%					
			1.39%			2,132		Rs.4,91,198/- is accepted. Interest after 15.12.2021 is excluded.
			3.11%			9,93,176		Admitted amount is Rs.11,01,041/-. Interest amount is not admitted as there is no interest clause in the Tax invoice.
			0.18%			236		Rs.64,619 is admitted. Since, this is the closing balance as reflected in the ledger account in the books of Claimant.

12	IWL India Limited	15-03-2022	5,02,817	4,28,948				1.21%			73,869		A sum of Rs.4,28,948/- is accepted. The legal charges and GST charged on interest cannot be accepted and hence the same was rejected.
13	Vision Associates		3,84,714	3,84,714				1.09%					
14	Vinay Cranes Private Limited	31-12-2021	11,79,883	0	Unsecured operational creditors						11,79,883		1. The claim form and declaration submitted has not been completely sealed and the same is not notarised. 2. No interest clause was provided in the Tax Invoice, however claiming interest @ 18% P.A. 3. Other requested documents were not given.

TOTAL			3,83,93,575	3,54,39,407			100%			29,54,168		
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1. In reference to the above table, the claimants from S. No 5 to 13, has submitted their claim during the Corporate Insolvency Resolution Process and the Liquidator has considered the same as deemed to be submitted as per Regulation 12(2)(c) of IBBI (Liquidation Process) Regulations, 2016 and the same was processed in accordance with the Regulation 30 of IBBI